

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P.NO.270/95  
in  
O.A.NO.2380/92

(X)

Hon'ble Mr. Justice A.P.Ravani, Chairman  
Hon'ble Mr. R.K.Ahooja, Member(A)

New Delhi, this 9th day of July, 1996

1. Santosh Kumar s/o Shri Chandrika Parshad
2. Ram Parkash s/o Shri Hiest Ram
3. Naresh Kumar s/o Shanan Lal

All are resident of village Kodiapur  
PO Suklapur Bhagat, Tesh Eillgram  
Distt. H ardoi (UP). ... Petitioner

(By Shri V.P.Sharma, Advocate)

Vs.

Shri Ved Parkash  
I.O.W.Br. (S&D)/Flood  
Northern Railway  
Baroda House  
NEW DELHI. ... Respondent

(By Shri Rajeev Sharma, Advocate)

O R D E R (Oral)

Hon'ble Mr. Justice A.P.Ravani, Chairman

Learned counsel for the Petitioner states  
that the directions given by this Tribunal have now been  
complied with. Therefore, he does not press the  
Contempt Petition. The Contempt Petition is  
disposed of accordingly. Notice issued to the respondent  
stands discharged.

*R.K.Ahooja*  
(R.K.AHOOJA)  
MEMBER(A)

*APR*  
(A.P.RAVANI)  
CHAIRMAN

/RAO/